# GOVERNMENT OF INDIA MINISTRY OF POWER

# LOK SABHA UNSTARRED QUESTION NO.3086 ANSWERED ON 18.12.2025

#### ADHERENCE TO ELECTRICAL SAFETY STANDARDS

†3086. SHRI SATPAL BRAHAMCHARI:

Will the Minister of POWER be pleased to state:

- (a) whether the Government is aware that inadequate adherence to electrical safety standards at many locations in the Sonipat Lok Sabha Constituencies poses a risk of accidents and electrical hazards and if so, the details thereof;
- (b) whether the Government has formulated any plan to identify, replace or upgrade overloaded transformers, worn-out wires, exposed electric poles and low-tension lines in the said area and if so, the details thereof;
- (c) whether the Electrical Inspectorate has recently conducted any safety audits, inspections or awareness campaigns in the Sonipat; and
- (d) if so, the details of the steps taken to strengthen electrical safety, prevent accidents, install modern safety equipment and educate consumers about safe use of electricity?

#### ANSWER

## THE MINISTER OF STATE IN THE MINISTRY OF POWER

### (SHRI SHRIPAD NAIK)

- (a) As per the information received from Energy Department, Government of Haryana, no specific electrical installations posing safety hazards have been reported.
- (b): As informed by the Government of Haryana, Uttar Haryana Bijli Vitran Nigam Limited (UHBVNL) regularly identifies overloaded distribution transformers and undertakes necessary measures for their augmentation or installation of additional transformers, based on technical feasibility. During FY 2025-26 (till date), approximately 750 nos. distribution transformers have been upgraded under the Sonipat Circle. In addition, deficiencies in distribution lines, such as worn-out or sagging conductors, are attended to on a regular basis.

(c): As informed by the Government of Haryana, the routine electrical safety oversight continues in Sonipat District, and no special safety audit or awareness campaign was separately conducted in the recent period by the Electrical Safety Inspector under the State Government's jurisdiction.

However, UHBVNL has undertaken the work of fencing of distribution transformers to minimize the risk of accidents. In addition, consumers are being sensitized through Janta Darbars and dissemination of information via pamphlets. Further, electrical installations falling under the jurisdiction of the Central Government, such as National Institute of Food Technology, Entrepreneurship and Management (NIFTEM) and Power Grid Corporation of India Limited (PGCIL) are being inspected in a timely manner.

- (d): Various measures have been undertaken to strengthen electrical safety, prevent accidents, deploy modern safety equipment, and enhance consumer awareness on the safe use of electricity, which, inter alia, include the following:
- i. In accordance with Sections 53(a) and 177(2)(b) of the Electricity Act, 2003, Central Electricity Authority (CEA) has notified the Measures Relating to Safety and Electric Supply Regulations to ensure electrical safety, prevent accidents, and safeguard life and property.
- ii. Electrical Safety Inspectors have been conducting electrical safety awareness programmes on a regular basis across the country, including in Sonipat, to educate the public on electrical safety.

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